

**HIGH COURT OF TRIPURA
AGARTALA**

No.F.44(11)-HC/17/7384-426

Dated, Agartala, the 12th April, 2017

NOTIFICATION

His Lordship Hon'ble the Chief Justice has been pleased to order that henceforth all Judicial Magistrates of the Second Class in all stations across the State shall exclusively deal with the Traffic Challan cases during the 2nd half of the court hours on every working day and they will submit monthly report of disposal of such cases to the High Court.

This is issued in continuation of earlier Notification No.44(11)(a)-HC/2017/7052 dated 10.04.2017 of the High Court. Strict compliance of this order must be ensured.

By Order

Sd/-
(S. G. Chattopadhyay)
Registrar General

Copy to:-

1. The Registrar (Vigilance), High Court of Tripura, Agartala.
2. The District & Sessions Judge, South Tripura Judicial District, Belonia/ West Tripura Judicial District, Agartala/ North Tripura Judicial District, Dharmanagar/Unakoti Judicial District, Kailashahar/Gomati Judicial District, Udaipur. They are requested to circulate the same amongst all the Judicial Magistrates of the Second Class under their respective Courts for their information and compliance.
3. The Judge, Family Court, Agartala, West Tripura Judicial District/Kailashahar, Unakoti Judicial District/Udaipur, Gomati Judicial District.
4. The Registrar (Judicial), High Court of Tripura, Agartala.
5. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala.
6. The Registrar (Admn.), High Court of Tripura, Agartala.
7. The Joint Registrar, High Court of Tripura, Agartala.
8. The Chief Judicial Magistrate, West Tripura Judicial District, Agartala/South Tripura Judicial District, Belonia/North Tripura Judicial District, Dharmanagar/Gomati Judicial District, Udaipur/Unakoti Judicial District, Kailashahar. They will transfer adequate number of Traffic

Challan cases to each of the Courts of Judicial Magistrate Second Class within their respective jurisdiction.

9. The Deputy Registrar (Judicial)-cum-CPC, High Court of Tripura, Agartala.
10. All Deputy Registrars, High Court of Tripura, Agartala.
11. The Chief Librarian, High Court of Tripura, Agartala.
12. The Secretary to Hon'ble Judges, High Court of Tripura, Agartala.
13. The Secretary to Registrar General, High Court of Tripura, Agartala.
14. The Sub-divisional Judicial Magistrates, Khowai, Bishalgarh & Sonamura, West Tripura Judicial District/ Sabroom, South Tripura Judicial District/ Kamalpur, Unakoti Judicial District/Kanchanpur, North Tripura Judicial District. They will transfer adequate number of Traffic Challan cases to each of the Courts of Judicial Magistrate Second Class within their respective jurisdiction.
15. All Assistant Registrars, High Court of Tripura, Agartala.
- ✓ 16. The System Analyst, High Court of Tripura, Agartala for uploading the same in the official Website of the High Court of Tripura.
17. File No.F.40(22)-HCT/BENCH/SUB.JUD.


12.4.17
Registrar General